



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/6208/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Susmita Phukan Khaund  
District & Sessions judge,  
Dibrugarh.

Dated Guwahati the 24<sup>th</sup> October, 2019.

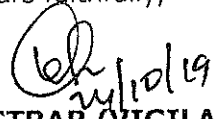
Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. DJD/5682/19, dtd. 19.10.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 19.10.2019, has been granted/rejected.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-28/96/6209/A, dated 24'10'19

Copy to:

1. The Systems Analyst, Gauhati High Court

Sd/-  
**JT. REGISTRAR (VIGILANCE)**